

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5501

ANSWERED ON:06.04.2017

Power Plants

Rao Shri Konakalla Narayana

**Will the Minister of POWER be pleased to state:**

- (a) the number of existing thermal power plants in the country along with their capacity, sector-wise;
- (b) whether this Government plans to commission any new Thermal Power Plants in the country, especially in the areas of Beedar & Yadadri;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the conditions required to be fulfilled in order to set up thermal power plants?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES

( SHRI PIYUSH GOYAL )

(a) : The number of existing thermal power plants in the country is 270, with a total installed capacity of 215214.88 MW as on 28.02.2017 (including 7 power plants having a capacity of less than 25 MW).

The detailed sector wise list of thermal power plants along with their capacity is given at Annex-I.

(b) to (d) : After enactment of the Electricity Act 2003, generation of electricity has been de-licensed. Techno-Economic Clearance of Central Electricity Authority (CEA) is not required for setting up of thermal power projects and proposals for setting up of thermal power projects in the country are not being received in CEA.

However, as per information available in CEA, list of thermal power plants proposed to be set up in the country is given at Annex-II.

(e) : Developer of the thermal power plant is required to tie up various clearances like Land, Water, Environment, Fuel, National Airport Authority, Power Purchase Agreement etc.

It has been envisaged that all coal fired capacity addition for power generation during the 13th Plan period onwards shall be through supercritical units.

Also, an advisory has been issued by the CEA to all Central/State sector power generating companies, with a view to encouraging indigenous manufacturing of thermal power plant equipment based on supercritical technology. They may incorporate the condition of setting up of phased indigenous manufacturing facilities in the bids to be invited for boilers and turbine-generators of supercritical projects. The advisory is valid up to January, 2020.

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